

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-116-2020****IN****Writ Petition No.1118-2016**

R.S. Shetye & Bros. ... Petitioner

Vs

Union of India & Ors. ... Respondents

Shri P. Talaulikar, Advocate for the Petitioner.

Ms. Asha Desai, Senior Standing Counsel for Central Government.

Ms. Deep Shirodkar, Additional Government Advocate for the respondent no.4.

Coram:- DAMA SESHADRI NAIDU &**SMT. M. S. JAWALKAR, JJ.****Date:- 8th October, 2020****P.C.:**

To complete the pleadings, let the matter stand over to 15/10/2020.

SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.

mv